

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

No. HC.XXXVII-12/2019/ 423 / R.Cell

Dated, Guwahati the 30th May, 2019

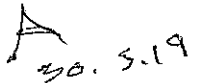
On the basis of the speed test held on 16-05-2019, in connection with filling up of vacancies of Stenographer Grade-I and Grade-II in the subordinate courts of Assam by way of promotion, the High Court has been pleased to promote the following 3 (three) Stenographers to Stenographer Grade-I. No Stenographer has been found eligible for promotion to Stenographer Grade-II.

List of Stenographers promoted to Stenographer Grade-I

Sl No.	Name of the candidate	Present post & Present Establishment	Post to which promoted & Establishment
1	Nalini Bhagabati	Stenographer Grade-II, O/o- District & Sessions Judge, Kamrup (Metro).	Stenographer Grade-I, O/o- District & Sessions Judge, Kamrup (Metro).
2	Bhaskar Jyoti Bora	Stenographer Grade-II, O/o- District & Sessions Judge, Dibrugarh.	Stenographer Grade-I, O/o- District & Sessions Judge, Dibrugarh.
3	Nazam Uddin	Stenographer Grade-II, O/o- Family Court, Cachar.	Stenographer Grade-I, O/o- District & Sessions Judge, Cachar.

The concerned appointing authorities of the respective establishments are directed to issue appointment letters to the Stenographers within a period of 7 (seven) days from the date of notification, after observing all necessary formalities.

By Order,



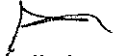
(A. Hazarika)

Registrar (Admin)-cum-
In-charge, Centralized Recruitment,

Memo No. HC.XXXVII-12/2019/ 423 A /R.Cell, Dated, Guwahati 30-05-2019

Copy to:-

1. Registrar (Vigilance / Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
2. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
3. The District & Sessions Judge, Cachar/ Dibrugarh/ Kamrup (M).
4. The Presiding Officer, Family Court, Cachar.
5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.
7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
9. System Analyst, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 30-05-2019 regarding result of speed test for promotion of serving Stenographers to Stenographer Grade-I and Stenographer Grade-II respectively in the District Courts of Assam**" with a scroll in the home page.
10. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
12. CA to Registrar General, Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.


(A. Hazarika)
Registrar (Admin)-cum-
In-Charge, Centralized Recruitment,
Gauhati High Court, Guwahati